

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. 188/93

wednesday, the eighth day of December, 1993

MR. N. DHARMADAN MEMBER (JUDICIAL)

MR. S. KASIPANDIAN MEMBER (ADMINISTRATIVE)

M. Somanatha Pillai  
Assistant, Director of Census Operations  
Trivandrum 695 005

Applicant

By Advocate Mr. N.K. Damodaran

vs.

1. Union of India represented by the  
Secretary, Ministry of Home Affairs,  
New Delhi-1

2. Director of Census Operation,  
Kerala Trivandrum-695 003

3. Smt. S. Saraswathy Amma, Assistant  
Director of Census Operations,  
Kerala, Kowdiar, Trivandrum-3

4. Smt. C. Sarojini Amma, Assistant  
Director of Census Operations  
Kowdiar, Trivandrum-3

Respondents

By Advocate Mr. K. Karthikeya Panicker, for R 1 & 2

By Advocate Mr. B. Raghunathan for R-3

By Advocate Mr. K.R.B. Kaimal for R-4

ORDER

N. DHARMADAN

In the light of the examination which has already been held on 20.3.92, the only relief that can be granted in this case is a direction to the second respondent to publish the result of the departmental examination held on that date for promotion to the cadre of UDC in terms of earlier judgment of this Tribunal in O.A. 445/90 and take appropriate proceedings in accordance with law for giving the benefit of the result of the examination to the concerned party strictly on the basis of the directions thereof.

2. The application is closed with the aforesaid direction.

S. Kaimal  
(S. KASIPANDIAN)  
MEMBER (ADMINISTRATION)

*N. Dharmadan*  
N. DHARMADAN  
MEMBER (JUDICIAL)